## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1889 ANSWERED ON:09.03.2015 IMPLEMENTATION OF SPECIAL CENTRAL PACKAGE Rajesh Shri M. B.

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any mechanism to monitor the implementation of special central package in various parts of the country including Attapady;
- (b) if so, whether the Government has identified major challenges and failure in the implementation;
- (c) if so, the details thereof; and
- (d) the corrective measures taken/proposed to be taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (d): Presently, the Ministry of Tribal Affairs does not implement any special central package. However, two Special Area Programmes are being administered, namely, Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and Grants under Article 275 (1) of the Constitution for the upliftment of tribal population. Under these programmes, funds are released to the State Governments.

The Ministry of Tribal Affairs monitors the implementation of schemes through interaction/dialogues with the State Governments, visits of Officers to review the projects funded as also by obtaining utilization certificates/physical progress reports. The Ministry of Tribal Affairs has also issued Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants for effective implementation of schemes administered by the Ministry wherein issues related to allocation of funds, priority areas, needs for nodal Department in States, judicious utilization of TSP fund, institutionalizing the instruments for ensuring transparency, accountability and social audit have been suitably taken care of.

The then Planning Commission had also issued revised Guidelines for implementation of TSP by the States/UTs on 18th June, 2014. The Guidelines stipulate for non-diversion of funds meant for tribal areas and comprehensive monitoring framework with well-defined indicators, covering provisioning, service delivery standards as well as outcomes.